

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-3058/ND/2019

IN THE MATTER OF:
M/s. Metenere Ltd.

...PETITIONER

Vs.

M/s. Empower Softrade& Techno Pvt. Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 06.12.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

For the Petitioner/Op.-Creditor

**:Ms. Sushma Mathur and Mr.
Sachin Nagendra, Advocates**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational-creditor. Counsel for the operational-creditor is directed to comply the order dated 25.11.2019 by which Operational-creditor was directed to amend the memo of parties. Post the matter to 13.12.2019.

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(Abni Ranjan Kumar Sinha)
Member (J)